

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1548

ANSWERED ON:10.12.2008

INDIA-FRANCE INTER-GOVERNMENTAL AGREEMENT ON CIVIL NUCLEAR CO-OPERATION

Nayak Shri Ananta;Subba Shri Moni Kumar

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) the details of the terms and conditions of India-France Inter-Governmental Agreement on Civil Nuclear Co-operation;
- (b) the steps taken by the Government in pursuance of the said agreement;
- (c) whether any other countries have expressed their desire to enter similar agreements with India;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTRY OF PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS(SHRI PRITHVIRAJ CHAVAN)

- (a) The Government of the Republic of India and the Government of the French Republic have on 30.9.2008 signed a cooperation agreement on the development of peaceful uses of Nuclear Energy. The Agreement is yet to enter into force.
- (b) Steps are being taken by the Government to ratify the agreement.
- (c) to (e) An Agreement for cooperation between the Government of India and the Government of the United States of America concerning Peaceful Uses of Nuclear Energy has been signed on 10.10.08. An Agreement between the Government of the Republic of India and the Government of the Russian Federation on Cooperation in the Construction of Additional Nuclear Power Plant units at Kundakulam Site as well as in the construction of Russian designed Nuclear Power Plants at new sites in the Republic of India has been signed on 5.12.2008.